

Proforma-A

FOR DISPOSAL IN NATIONAL LOK ADALAT HELD ON 09-12-2017 (For All Types of cases)				
	Name of the Court			
S.NO	Types of cases (Categories)	Pre-litigation Cases		
		Taken up	Disposal	Settlement Amt.
1	NI Act u/s 138			
2	Bank Recovery Cases	5273	324	4446350
3	Labour disputes			
4 (i)	Electricity Bills (excluding non-compoundable theft cases)			
4(ii)	Water Bills (excluding non-compoundable theft cases)			
5	Other Criminal compoundable matrimonial and other civil disputes please specify			
6	BSNL Cases	500	28	155558
	Total	5773	352	4601908

Proforma-B

S.NO	Types of cases (Categories)	Pending Cases				
		a	b	c	d	e
		Taken up	Disposal	Settlement Amt.	Number of cases not reflected on NJDG (out of column No. (b) i.e. disposal of cases	Number of cases not reflected on NJDG (out of column No. (b) i.e. disposal of cases
1	Criminal Compaoundable cases	3392	1948	153640		
2	NI Act u/s 138	18	1			
3	Bank Recovery cases					
4	MACT Cases	118	25	4666900		
5	Labour disputes cases					
6(i)	Electricity Bills (excluding non-compoundable)	36	3	1000		
6(ii)	Water Bills (excluding non-compoundable)					
7	Matrimonial disputes	53	36			
8	Land Acquisition cases(pending in District courts and high cours only)	1	1			
9	Service matter relating to pay and allowances and retiral benfits					
10	Revenue cases(pending in District courts and high cours only)	1074	1074			
11	Other civil cases (rent, easmentary rights, injunction suits, specific performance suits) etc. please specific the category	205	111	1916866		
	Total	4897	3199	6738406	0	0


 9/12/17
Nodal Officer
DLSA Ballia


 09/12/17
Secretary
DLSA Ballia